

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 172 of 2011 &
IA 257 of 2011**

Dated: 25th November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Sardar Power Private Limited Appellant (s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant (s): –

Counsel for the Respondent(s): Mr. Subba Rao, Mr. A.T. Rao

ORDER

At the request of the learned counsel for the appellant, post the matter
on **28.11.2011.**

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

KS/AK